

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:1037  
ANSWERED ON:24.11.2000  
CLOSURE OF HINDUSTAN VEGETABLE OIL CORPORATION LTD.  
BHIM PRASAD DAHAL;BRIJLAL KHABRI;LAXMINARAYAN PANDEY

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether the Government propose to close down the Hindustan Vegetable Oil Corporation Ltd.;
- (b) if so, the reasons therefore;
- (c) the details of the profit earned and losses suffered by the company during each of the last three years;
- (d) the number of employees working in the company at present;
- (e) whether the Government have decided to offer Voluntary Separation Scheme to the employees of the above company;
- (f) if so, the details thereof; and
- (g) if not, the steps taken to safeguard the interests of the employees?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
(SREENIVASA PRASAD )

(a) & (b) : The Hindustan Vegetable Oils Corporation (HVOC) has been incurring losses since 1991-92. The Board of Industrial Finance and Reconstruction (BIFR), has declared HVOC a sick industrial company. The Government has informed the BIFR that it does not consider it feasible to attempt revival/rehabilitation of HVOC and a Voluntary Separation Scheme (VSS) has been offered to the employees of HVOC.

(c) : Details of loss for the last three years are as follows:-

Year	Loss (Rs. in crores)
1997-98	28.23
1998-99	07.69
1999-2000	26.30 (provisional)

(d) As on 15.11.2000, 1391 employees were in the Company.

(e),(f) & (g) : The Government has decided to offer a Voluntary Separation Scheme (VSS) to the employees of the Corporation on the pattern notified by the Department of Public Enterprises. A non-plan loan amounting to Rs.75 crores would be made available to the HVOC for the purpose.